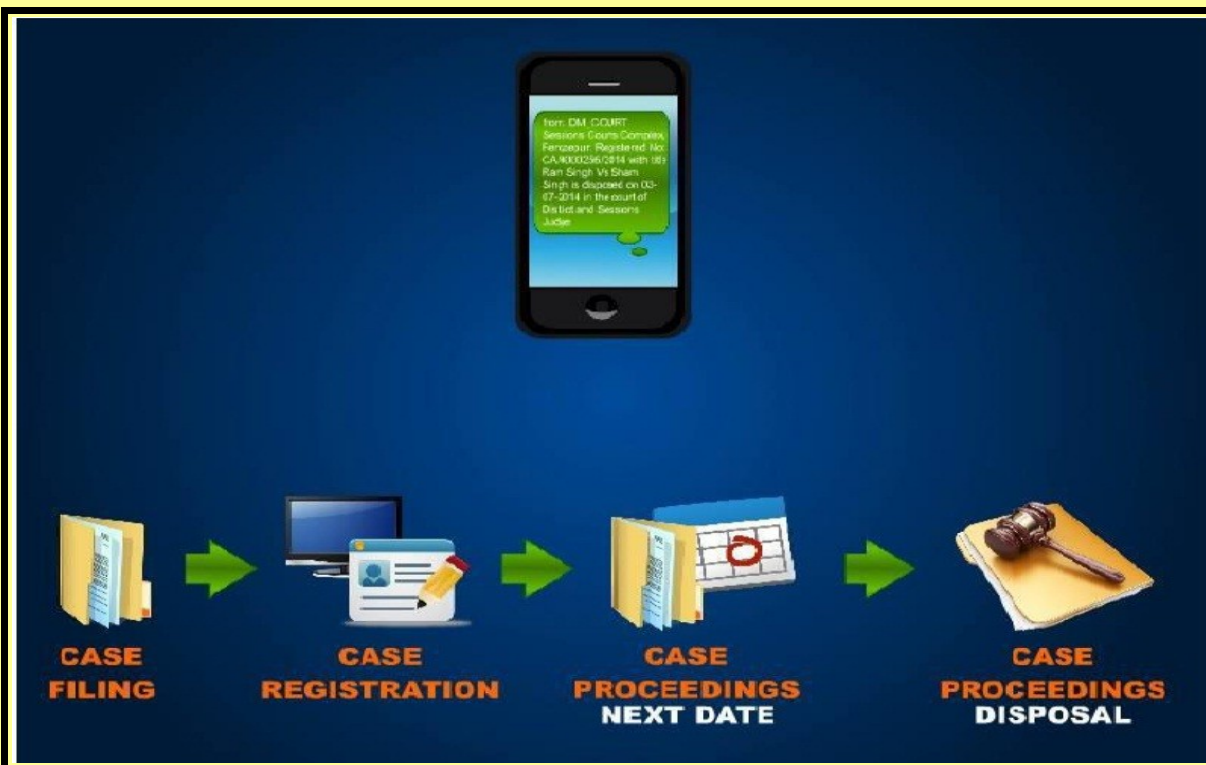


OFFICE OF THE DISTRICT AND SESSIONS JUDGE



No.DSJ/CBA(T)Misc.Comp/ SMS)2015-
Office of the District and Sessions Judge,Chamba Division,
Chamba,HP.

Dated:- Chamba the 3rd day January,2015

“OFFICE ORDER”

In compliance of the G Mail of the Central Project Co-ordinator ,High Court of Himachal Pradesh, Shimla dated 26.12.2014,this Division has launched the SMS Services to the Advocates and Litigants public on 02.01.2015 by the undersigned in the presence of Id. Additional District and Sessions Judge,Civil Judge(Sr.Div)-cum-CJM,Civil Judge(Jr.Dv)-cum-JMIC, Chamba, President District Bar Association,Chamba,Mohd Yusaf,Ishan Sharma and Shri N.K.Kapoor,Advocates District Court Complex Chamba, under the e court project in which SMS Services will be provided to the parties as well as their counsels/Advocates.The parties as well as their counsels can also see the status of their cases on the Website WWW.ecourts.gov.in/Chamba of District Courts,Chamba.The SMS Management System is used for sending messages and Alerts to the Petitioners, Respondents and their Advocates,regarding the cases that have been filed, Registers, given the next date of hearing and disposed of on the current date.

Therefore,all the Readers/Ahlmads of the Courts of this Division are hereby directed to ensure that more and more mobile numbers of the Advocates and Litigants be collected and feed in

the system so that the SMSs could be sent to almost each and every Advocate and the litigant about their case status etc. right from the stage of filing.

All concerned are directed to comply with the above instructions in letter and spirit and any departure therefrom shall be viewed seriously.

District and Sessions Judge,
Chamba Division,Chamba,HP.

Endst.No. As above.

Dated:- 3.01.2015

Copy forwarded for information to:-

1. The Registrar General,High Court of HP,Shimla,171001.
2. The Central Project Co-ordinator,High Court of HP,Shimla,171001.
3. The Additional District and Sessions Judge,Chamba,HP.
4. The Civil Judge(Sr.Div)-Cum-CJM Chamba.
5. The Civil Judge(Jr.Div)-Cum-JMIC,Chamba and Dalhousie, with the request to direct their Readers/Ahlmads to do the needful and also affix one copy of the same in their respective court notice board for vide publicity in the general public/advocate/litigant.
6. The President Bar Association Chamba/Dalhousie, with the request to direct all the advocates to get enter their mobile numbers and E-mail ID in all pending cases in the Courts and also supply a fresh list of advocates with their mob.nos.in each courts of this Division for compliance.
7. Reader/Civil and Criminal Ahlmads of this Court for compliance.
8. The System Officer of this Division.
9. Notice Board of this Court

District and Sessions Judge
Chamba Division,Chamba,HP.